

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2958  
ANSWERED ON:27.08.2013  
REFORMS IN CO OPERATIVE STRUCTURE  
Tomar Shri Narendra Singh

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government proposes to bring in reforms in the structure of the co-operative sector for improving and strengthening its functioning in the light of the Food Security Ordinance, 2013;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

(a) to (c): As per available information, National Food Security Ordinance, 2013 (NFSO), promulgated on 05.07.2013, does not contain any provision for reforms in the structure of the co-operative sector. However, the NFSO inter-alia contains provisions for reforms in Targeted Public Distribution System (TPDS) which Central and State Governments shall endeavour to progressively undertake. The reforms inter-alia include preference to public institutions or public bodies such as Panchayats, self help groups and cooperatives in licensing of fair price shops and management of fair price shops by women or their collectives.